

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA No. 04 of 2022

IN THE MATTER OF

SANJAY KUMAR

.....APPLICANT

VERSUS

UNION OF INDIA AND OTHERS

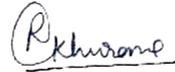
....RESPONDENTS

INDEX

<u>Sr. No.</u>	<u>Particulars</u>	<u>Page No.</u>
1	LATEST STATUS REPORT ON BEHALF OF MUNICIPAL CORPORATION PANCHKULA THROUGH SH. SUMIT MALIK, EXECUTIVE ENGINEER, (SBM) MUNICIPAL CORPORATION, PANCHKULA	<u>1-2</u>
2	Annexure R/1: Photographs of MRF at village Alipur under development	<u>3-10</u>

Date: 18.08.2025

Filed By



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LATEST STATUS REPORT ON BEHALF OF MUNICIPAL CORPORATION PANCHKULA THROUGH SH. SUMIT MALIK, EXECUTIVE ENGINEER, (SBM) MUNICIPAL CORPORATION, PANCHKULA

MOST RESPECTFULLY SHOWEWITH:

I, Sh. Sumit Malik Executive Engineer (SBM), Municipal Corporation, Panchkula do hereby solemnly affirm and state as under:

1. That the present Status Report is being filed by the answering Respondent Municipal Corporation, Panchkula in continuation of its earlier Reply dated 22.04.2025.
2. That it is respectfully submitted that, as on date, no legacy waste exists at the Jhuriwala site. The disposal of legacy waste at site of Sector-23, Panchkula, is currently in progress. It is further submitted that piece land of Jhuriwala site is used solely as a transfer-cum-transition point for daily municipal solid waste. Approximately 200 Metric Tons (MT) of daily waste is brought to a portion of the Jhuriwala site and is transported the very same day to the Patvi processing facility in Ambala District for further processing.
3. That it is respectfully submitted that the Municipal Corporation, Panchkula, has issued Work Order No. HEWP/AL-73627 dated 13.12.2024 for the development of a Material Recovery Facility (MRF) at Village Alipur, Ward No. 20, Panchkula, situated near Kami Village Road. It is submitted that approximately 95% of the construction work at the said site has already been completed. Photographs of MRF at village Alipur under development are annexed herewith as **Annexure R/1**. After completion of its construction, the Jhuriwala transfer-cum-transition point will be shifted to the newly established MRF centre at Village Alipur. The official procedural requirements in this regard have

already been initiated and are presently under consideration with the higher authorities.

4. That, in addition to the above submissions, it is most respectfully informed that the work of processing legacy waste at Sector-23, Panchkula, was allotted to M/s Pooja Consultation by the Municipal Corporation, Panchkula vide Office Work Order Memo No. EE-I/MCPKL/6304 dated 26.05.2023 for processing a quantity of **3,04,654.63 MT** of legacy waste. The said work was subsequently enhanced by an additional **70,000 MT**, thereby increasing the total assigned quantity to **3,74,654.63 MT**, vide Work Order Memo No. EE/SBM/MCP/2024/957 dated 15.03.2024. The aforesaid total quantity was completely processed and disposed of from the Sector-23 site by **25.01.2025**. Thereafter, the quantum of waste was re-evaluated by the Municipal Corporation, Panchkula, through Punjab Engineering College Professor, Sh. S.K. Sharma, and the balance quantity assessed for Phase-I was found to be **1,71,994.00 MT**. The Government accordingly approved the enhancement of the same work, thereby revising the cumulative assigned quantity from **3,74,654.63 MT** to **5,46,639.63 MT**. The revised Work Order for processing the enhanced quantity of **1,71,994 MT** was issued to the agency vide Memo No. 4893/XEN-SBM dated 27.03.2025. Out of this enhanced quantity, approximately **31,000 MT** of legacy waste has already been disposed of adopting bioremediation and biomining. The answering Respondent is making rigorous efforts and is fully committed to dispose of the remaining legacy waste by **31.12.2025**.

In view of the facts and submissions stated hereinabove, it is most respectfully prayed that the present Status Report may kindly be taken on record before this Hon'ble Tribunal.

Executive Engineer (SBM)
Municipal Corporation, Panchkula

Verification:

Verified at Panchkula on 17th day of August, 2025 that contents of para no.1 to 4 of above status report are true and correct to the best of my knowledge derived from the official record which is believed to be true. Nothing material has been concealed therefrom.

Executive Engineer (SBM)
Municipal Corporation, Panchkula

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNALPRINCIPAL BENCH, NEW DELHIOriginal Application No. 04 of 2022IN THE MATTER OF

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.....APPLICANT

VERSUS

UNION OF INDIA AND OTHERS

....RESPONDENTS

AFFIDAVIT

I, Sumit Malik Executive Engineer-SBM, Municipal Corporation, Panchkula, aged about 37 years do hereby solemnly affirm and state as under:-

1. That I am the authorized representative of the respondent No. 7 in present case. I am well conversant with the facts and circumstances of the case; therefore, I am competent to swear this affidavit.
2. That I have read the contents of the Latest Status Report in continuation of its earlier reply dated 22.04.2025, which has been drafted under my instructions.
3. That the annexure are a true copy of their originals.

VERIFICATION

DEPONENT

Verified at Panchkula on 17th day of August, 2025 that contents of para no.1 to 4 of above status report are true and correct to the best of my knowledge derived from the official record which is believed to be true. Nothing material has been concealed therefrom.

18 AUG 2025

ATTESTED
PADAM SINGH
NOTARY PUBLIC,
PANCHKULA

DEPONENT

MUNICIPAL CORPORATION PANCHKULA
MUNICIPAL CORPORATION/URBAN LOCAL BODIES



ISSUE OF NOTICE TO PROCEED WITH THE WORK

To

B and P INFRATECH
F 602, HETITAGE MAX, SECTOR 102, GURUGRAM, 122001[2021R2060]
E-mail- bpinfratech2@gmail.com
Contact No.- 9812310938

Memo No.- HEWP/AL-73627

Dated: 13/12/2024

Subject:-

Development of the material recovery facilities center (MRF) situated near towards Kami Village road at village Alipur, Ward no.20 MC Panchkula... **Chargeable to:** Development of the material recovery facilities center (MRF) situated near towards Kami Village road at village Alipur, Ward no.20 MC Panchkula[246.97].....(Tender id : 2024_HRY_375926_1)

Agreement Amount (Rs.) 2,00,82,405/-	
Agreement Number	ULB/FY2024-25/061613
Construction Amount (Rs.)	2,00,82,405/-
Operation & Maintenance Amount (Rs.)	0/-

Pursuant to your furnishing the requisite Performance Security as stipulated in ITB Clause 34 and signing of the Contract for the work of "Development of the material recovery facilities center (MRF) situated near towards Kami Village road at village Alipur, Ward no.20 MC Panchkula..." at a bid price of Rs.2,00,82,405/-.

Time Period for Construction	Date of Start: -	20/12/2024
	Date of Completion: -	18/06/2025

You are hereby instructed to proceed with the execution of the said works in accordance with the contract documents.

Harish kumar
Executive Engineer
Municipal Corporation Panchkula
Municipal Corporation/Urban Local Boc









Bhanoo, Haryana, India
114pa, 114pa, Bhanoo, Haryana 134118, India
Lat 30.607364° Long 76.944111°
11/06/2025 04:36 p.m. GMT +05:30



437

Annexure R/1



GPS Map Camera

Bhanoo, Haryana, India

114pa, 114pa, Bhanoo, Haryana 134118, India

Lat 30.607868° Long 76.943593°

11/06/2025 04:28 PM GMT +05:30

438

Annexure R/1



Bhanoo, Haryana, India
118a, Bhanoo, Haryana 134118, India
Lat 30.607859° Long 76.944242°
11/06/2025 04:38 p.m. GMT +05:30